

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. IA 1762/2024 in C.P. (IB)/599(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

NAME OF THE PARTIES:- CMA Srigini Rajat Naidu Resolution
Professional for Shri. Ratnakar Gutte
Vs. Shri. Ratnakar Gutte Personal
Guarantor for M/S. Seam Industries
Limited
IN THE MATTER OF
Punjab National Bank Through
Proposed Resolution Professional Cma
Srigini Rajat Naidu
V/s
Shri. Ratnakar Gutte Personal
Guarantor For M/S. Seam Industries
Limited

**Section: Application under any other provisions - IBC U/s 95(1) of
Insolvency and Bankruptcy Code, 2016**

ORDER

Counsel, Aniruth Purusothaman appeared for the Respondent. List this
matter on **26.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)